

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 93/ND/2014
RT CP No.199/Chd/Hry/2017**

Ravinder Veer Singh & Ors. ...Petitioners

Vs

M/s. T.B.H. Breweries India Pvt. Ltd. ...Respondents

Present: Mr. Vaibhav Sahni, Advocate with Mr. Shikhar Sarin, Advocate for petitioners.
Mr. Naveen Bhardwaj, respondent No. 2 in person and also representing respondent No. 3.

Report of the mediator has been received vide Diary No. 2305 dated 04.07.2018 which has been opened. As per office report, the mediation has been unsuccessful.

List the matter for arguments now on 29.10.2018. The respondent states that he intends to file some application. Let the same be filed in the Registry.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

August 31, 2018
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